



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Reserved on: April 22, 2015
Pronounced on: May 27, 2015

+ ITA 722/2014
+ ITA 723/2014

COMMISSIONER OF INCOME TAX (C)-I Appellant
Through: Mr. N.P. Sahni, Sr. Standing Counsel
with Mr. Nitin Gulati, Jr. Standing Counsel.

versus

SHRI SURESH NANDA Respondent
Through: Mr. Chetan Sharma, Sr. Advocate with
Mr. Sandeep Kapur, Mr. Karan Kumar Gogna,
Mr. Mayank Datta and Mr. Amit, Advocates.

CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE R.K.GAUBA

MR. JUSTICE R.K.GAUBA

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For detailed judgment, the decision dated 27.05.2015 in ITA No.715/2014
may be referred to.

R.K.GAUBA
(JUDGE)

S. RAVINDRA BHAT
(JUDGE)

MAY 27, 2015
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